11 A.M.

SHHI BIREN ROY (West Bengal): On a point of privilege; as the Question Hour is closing and the hon. Minister is here, Sir, . .

MR. CHAIRMAN: No, no, 1 do not allow any question to be raised un less you have previously .....

SHRI BIREN ROY: It is a matter of privilege and that is what I am going to say—on a point of privilege I have risen—and it is that a comment has been made *suo motu* against Members of Parliament generally, not in reply to any question but suo *motu* by the Minister for Foreign Affairs.

MR. CHAIRMAN: A question of privilege also cannot be raised like this. Will you please sit down?

# CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

## ATTACK ON THE INDIAN EMBASSY IN JAKARTA

SHRI FARIDUL HAQ ANSARI (Uttar Pradesh): Sir, with your permission I call the attention of the hon. Minister of External Affairs to the recent attack pn the Indian Embassy in Jakarta, destruction of property belonging to the Embassy, and manhandling of the Indian staff by an Indonesian crowd.

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): Sir, Government have received a report of the incident that took place on the morning of 9th September, 1965. A crowd of about 600 Indonesians approached the Indian chancery building in Jakarta and indulged in indiscrimi-

nate and wanton destruction of property in the chancery, including files, furniture and office equipment. The mob smashed Ambassador's official car and one car belonging to an embassy staff member and burnt another belonging to a local visitor. They also smashed the photographs of Mahatma Gandhi, the President and the Prime Minister. The national flag was also brought down by the crowd. Another crowd numbering a hundred proceeded to the Indian Information Office and hoisted the Indonesian flag there. They removed the Indian State emblem and smeared the display windows with red paint. Slogans claiming the building as Indonesian property were written on the building. Our Public Relations Officer and the information staff were prevented from entering the building. The crowd was rough with the Public Relations Officer and pushed him shouting,

Our Ambassador in Jakarta has lodged a strong protest against this wanton destruction of property and insults to the Indian flag, the Indian State emblem and Indian leaders. We are also claiming compensation for the very extensive damage caused. The Indonesian Chief of Protocol called on the Indian Ambassador on behalf of the Indonesian Foreign Minister and expressed regret at the incident. He returned the Indian flag which the mob had removed from the chancery. He denied that the Government had any foreknowledge of the incident. The Indonesian Ambassador in Delhi was called to the Ministry of External Affairs on the 10th September and was told of the very serious view taken by the Government of this incident.

"Go home India".

The House is aware of the close relations that have always existed between the people of Indonesia and India and the traditional bonds of culture and friendship that unite them. Indonesia and India worked in close collaboration during Indo-

[Shri Duaesh Singh.] nesia's struggle for independence and this was followed in the common struggle for the liberation of others under colonial domination. The Government is pained that the Government of Indonesia should have allowed such an attack on our Embassy, which is against all accepted international conventions and rule<sub>s</sub> relating to protection of diplomatic missions.

SHRI FARIDUL HAQ ANSARI: Sir, I have heard the statement made by the hon. Deputy Minister for Foreign Affairs. I suppose he has seen in the press that the demonstrators gave our insulted Indian flag to Dr. Subandrio and that he said that he appreciated the action of the Jakarta youth in their condemnation of India as an aggressor against Kashmir and Pakistan. If that is so, may I know whether the Government of India has made any protest against this improper statement by the Foreign Minister of the Indonesian Government?

SHRI DINESH SINGH: We have no official information of this particular statement as such, but it is true that Indonesia is giving support to Pakistan.

SHRI R. S. KHANDEKAR (Madhya Pradesh): Sir, the hon. Deputy Minister has mentioned in his statement that the Indonesian authorities have said that they had no foreknowledge of the incident. May I know, Sir, if it is not a fact then that the very Indonesian authorities patted the rioting mob and said that they had done a good thing. And, secondly, Sir, these incidents have been happening in Indonesia for a long time—it has a long history now. Although we had good relations with them once upon a time, in the recent past there have been a series of incidents like this against our interests and against our honour. Is the Government considering to make some changes in India's, policy towards Indonesia? And, thirdly, Indonesia has promised

help to Falustan and therefore may 1 ask whether the Government is prepared to treat this act of Indoseia as a hostile act against this country?

SHRI DINESH SINGH: If Indonesia gives any material assistance to Pakistan, it will certainly be treated as a hostile act against us.

SHRI MULKA GOVINDA REDDY (Mysore): Sir, in addition to the destruction of property in the Embassy and in the Information Office they have also caused considerable damage to Air India office. May I know, Sir, whether the los3 has been estimated, whether the Government of India have estimated the loss that has been caused to the Indian nationals who are settled there in Indonesia, and in view of the fact that Indonesia is supplying arms to Pakistan, which is our enemy, and some other countries have also promised supply of armaments to Pakistan, may I know, Sir, whether the Government will consider the supply of such arms to Pakistan by these countries as a hostile act and whether they will take serious notice of the supply of arms to Pakistan through these countries by some other colonial power and whether the Government of India will consider the question of breaking off our diplomatic relations with all these countries?

SHRI DINESH SINGH: I have already mentioned—just n'ow—that we shall consider them as hostile acts.

### थी विमलकमार मन्नालालजी चौरडिया:

(मध्य प्रदेश) : श्रीमन्, लगभग दो वर्ष से इण्डोनेशिया में अपनी इज्जत ली जा रही है और हमको बेइज्जत किया जा रहा है। जब हमारे खिलाड़ी वहां पर खेलने के लिए गये थे तब से इस तरह की घटनाएं हो रही है और अभी तक जारी हैं। तो मैं यह जानना चाहता हूं कि जो बचोखुची इज्जत हमारी वहां रह गई है उस इज्जत को रखने के लिए वहां का दतावास बन्द करकें वा इज्जत लाने का

इरादा है या फिर पूरा तरह से बेइज्जत होकर वहां से ग्राने का इरादा है ?

श्री दिनेश सिंह : माननीय सदस्य ने जो कुछ कहा वह एक सुमाब है। जहां तक इज्जत या बेइज्जनं का सवाल है, में नहीं समझता कि वहां पर इस तरह से हमारे खिलाफ जो डिमोल्स्ट्रेशन कराये जा रहे हैं और जो हमारा इसको वजह से नकसान हो रहा है उसकी वजह से हम इण्डोनेशिया को जनता के साथ जो हमारे बहुत पराने सम्बन्ध हैं, उनको खत्म कर दें क्योंकि सरकारें तो आती जाती हैं, उनको पालिसियां भो बदलती रहतो हैं लेकिन दो तेणों के बोच जो गहरे सम्बन्ध होते हैं, उनका तरफ देखना पड़ता है।

SHRI LOKANATH MISRA (Orissa): Sir, after the incident, it appears from the papers that the authorities of Indonesia have patted their unruly crowd and have become proud of their activities. Then subsequently there has been ransacking of the Information Centre yesterday and some further destruction of property, property of Air India office there. The Foreign Minister of Indonesia says that he has got used to these protest notes, that it has become a matter of course for the Indonesian authorities. So what other avenue is there for the Government of India to take further action in this regard? If a protest note is not enough, if that has become a matter of course for the Indonesian authorities, ■> there must be some other method invented by the Government of India to proceed further. What is the Government of India's reaction to the statements of the authorities in Indonesia and to the subsequent acts of vandalism committed by the Indonesian crowd?

SHRI DINESH SINGH: As I have mentioned earlier, we have no official intimation of the statement made by the Foreign Minister. If that statement has been made by him, as mentioned by the hon. Member, it only reflects the functioning of

Government, and I cannot make any comments on that. So far as the steps to be taken by us are concerned, we have to function in a certain disciplined manner and it will not be desirable for us to act in any hurry.

SHRI LOKANATH MISRA: The Indonesian police is not giving you protection. How are you going to have your office there?

SHRI DINESH SINGH: We hope our people will not be frightened because the police do not give them protection.

श्री देवी सिंह (राजस्थान) : मैं मन्त्री महोदय से यह जानना चाहता हूं कि उस घटना के बाद भो एयर इंडिया के आफिस पर ब्राकमण हबा, सरकारी होटल के अन्दर हमारा ग्राफिस था ग्रीर सरकारी कर्मचारी जो वहां थे उस होटल के, उन्होंने हमारे मैनेजर को वहां जाने से रोका, तो क्या सरकार इसको यह नहीं समझती है कि वहां की सर-कार का इसमें हाथ है ? हमारे यहां भी इंडोनेशियन एम्बैसी पर ग्राक्रमण छात्रों ने किया था, उसे हमारी सरकार नहीं चाहती थो, तो रोक दिया। इससे यह तात्पर्य निकलता है कि इंडोनेशिया की सरकार वास्तव में यह चाहता थो कि कुछ हो ग्रीर उन्होंने यह कर-वाया । इंडोनेशिया सरकार दूसरे देशों से भी ग्रपोल कर रही है कि वे पाकिस्तान को सहायता दें। वे ग्रपने हजारों वालिष्टयर भेजना चाहते हैं। वे लंका के ऊपर से ग्रपनी सेना भेजना चाहते थे फिर भी हमारी सरकार कह रही है कि इंडोनेशिया वाले हमारे बड़े भित्र हैं। क्या मैं मन्त्री महोदय से पुछं कि यह सब होते हुये हमारी सरकार यह विचार करने को तैयार है कि हमारे राजनैतिक सम्बन्ध जो हैं. वे इंडोनेशिया से विच्छेद कर दिये जायें ?

(No reply)

Public Importance

श्री ग्रदल बिहारी बाजपेयी (उत्तर प्रदेश): सभापति जी, इंडोनेशिया एक कंटोल्ड डेमोकेंसो है। उसमें नई दिल्ली की तरह से जनता जब चाहे प्रदर्शन नहीं कर सकतो, जल्स नहीं निकाल सकतो । उन्होंने खेद प्रगट किया ग्रोर इसके बाद भी एयर इंडिया के दफ्तर पर हमला हुआ। क्या सरकार यह समझतो है कि जकातों में ऐसा घटनाएं होता रहें और उसको नई दिल्लो में प्रतिकिया नहीं होगो ? यहां विद्यार्थी शांतिपूर्ण प्रदर्शन दिये और एक लड़को को चोष्ट लगो। अगर इसी प्रकार जकाती में उत्तेजना चलती रहेगी, तो नई दिल्ली में जो इंडोनेशिया का एम्बंसी है उसके खिलाफ प्रदर्शन कैसे रोके जा सकेंगे, क्या सरकार ने इस पर भी विचार किया है ?

श्री दिनेश सिंह : चकि जैसा ग्रभी सदस्य महोदय ने कहा कि हमारा गाइडेड डेनोकेसी नहीं है, इसलिये हम अपना जनता से आणा रखते हैं कि वह ज्यादा संजीदा व्यवहार

SHRI N. SRI RAMA REDDY (Mysore): be difficult for Government to say anything unless we Ceylon. I would like to know whether the hon, depend on conditions as they develop. Minister is aware of this.

will not permit such acts.

SHRI A. D. MANI: (Madhya Pradesh): May I ask the hon. Minister whether his attention has been drawn to a statement of Dr. Subandrio to the demonstrators when they handed to him the flag? It is reported he said, "I appreciate what you have done." In view of the attitude of the Minister of External Affairs in Jakarta, may I ask the hon. Minister whether any humiliating restrictions have been imposed on the movements of the Indian personnel of our Embassy at Jakarta?

SHRI DINESH SINGH: No, Sir. We have not heard any complaint.

SHRI M. N. GOVINDAN NAIR (Kerala): Sir, I am very much surprised when the hon. Minister replies that he has no official information of the reported statement made by the Foreign Minister of Indonesia. It has appeared in all the papers. So why is it that he has not made enquiries? That is number one. Secondly, here it is not a question of करेंगे ? यद्यपि पुलिस वालों ने उनके सिर तोड the heroism, of our personnel in our Embassy. He said he hoped that our people would not be frightened away. But there are certain norms to be maintained by a government which has foreign Embassies functioning in its country; and if that government is not prepared to honour them, then, is our Government thinking in terms of recalling our personnel from that country?

> SHRI LOKANATH MISRA: They have no police protection.

> SHRI DINESH SINGH: So far as the first part of the question is concerned, as I said, we have seen the Press statement. But in the past certain Press statements have been denied by the Government of Indonesia and, therefore, it would

This is not all, Sir. Indonesia seems to have have some official confirmation. Regarding the second requested Ceylon to permit her to take her air-part of the hon. Member's question, it is again difficult craft and military personnel to Pakistan via for me to say what steps we have to take, for that will

SHRI G. MURAHARI (Uttar Pradesh): I would like SHRI DINESH SINGH: We have seen the to know from the Government whether, in view of the newspaper report, Sir; but we hope and we are fact that no police protection is available in Indonesia confident that friendly countries like Ceylon to our diplomats as well as to our civilian population, he is aware of all this. Has his attention been drawn to the fact that

there has been stone-throwing and a number of Indian businessmen have been manhandled and a number of business establishments have been stoned and even looted? In view of all this, may I ask what steps the Government intends to take to protect the citizens of this country in Indonesia, and whether the Government is thinking of withdrawing our diplomats from there? It is not necessary to break off our diplomatic relations, for there is also a step in advance of that. You can withdraw your diplomatic staff from that country and also ask the Indonesian diplomats to go hack from here. Is the Government considering that? It is not merely a question of the presence of these diplomats in this country, but there is also the possibility of espionage and other activities on behalf of Pakistan through the Indonesian Embassy. Also I would like to draw the attention of the hon. Minister to the fact that certain arms are supplied to Indonesia, and they might be diverted to Pakistan through Indonesia, and I would like to ask whether the Government has taken steps to ask such governments as have been supplying Indonesia with arms, to see that such arms do not reach Pakistan.

SHRI DINESH SINGH: There are several aspects of the question and I will try to answer them. The hon. Member referred to the insecurity of Indians in Indonesia. So far as our diplomatic personnel are concerned the question of giving security and protection in that State is the responsibility of that Government. We regret very much that the Indonesian Government have failed in that primary duty of giving protection to our ■diplomatic 'mission there. We have protested to the Indonesian Government and we are awaiting their reply in this connection. So far as Indian citizens are concerned, it is for them to judge how insecure life is, and if they wish, they will come away. Regarding the arms supplied to Indonesia that might likely

diverted to Pakistan, we have made our views known.

DR. ANUP SINGH (Punjab): While appreciating the deep concern of the Government to retain friendly relations with the Indonesian Government, I would ask the hon. Minister whether he realises that friendship is always a two-way traffic. There is over-whelming evidence that the Indonesian Government, even though they have not actively encouraged these things, have at least acquiesced in, and connived at, what has been happening. May I suggest that we should seriously consider the desirability withdrawing our Embassy from there, instead of continuously submitting ourselves to humiliations and slander? This does not enhance our prestige anywhere. And may I also draw the attention of the hon. Minister to the fact that while an individual may turn his other cheek in conformity with the Biblical adage, governments are under compulsion to act in a more dignified and straightforward manner?

SHRI M. M. DHARIA (Maharashtra): In view of the fact that Indonesia cannot produce enough arms and ammunition which can be exported, is it not probable that the Indonesian Government might have made this declaration in order to facilitate China to supply arms and ammunition to Pakistan through Indonesia?

An. Hon. MEMBER: Why? She can herself d'o it.

SHRI DINESH SINGH: Perhaps, I cannot say, Sir.

SHRI D. L. SEN GUPTA (West Bengal): May I know whether after this incident, the Government of Indonesia has expressed any regret to the Government of India or to our Embassy there, which was the minimum requirement from that Government in the situation? If not, then there is in the law of protocol, something known as reciprocal action. So may I ask whether the Government

[Shri D. L. Sen Gupta.] of India is prepared to write to the Indonesian Government that unless they give protection to our Embassy there, our Government here will not give any protection to the Indonesian Embassy?

SHRI DINESH SINGH: I mentioned in the main body of the Statement that the Chief of Protocol had called on the Ambassador to convey the regrets of the Foreign Minister.

SHRI D. L. SEN GUPTA: Sir, my question has not been answered.

MR. CHAIRMAN: No, no.

COL. B. H. ZAIDI (Uttar Pradesh): Sir, in view of the growing hostility and the fact that a very strong fleet of submarines is there, is the Government of India aware of the growing danger to Andaman and Nicobar Islands? In this connection, I would like to know what special steps are being taken to protect these islands

SHRI DINESH SINGH: I have no doubt that the Defence authorities are aware of it.

MR. CHAIRMAN: I wonder if there will be more Members who would like to comment 'on this. I pass on to the next item.

#### PAPERS LAID ON THE TABLE

I. THE TEXT OF CONVENTIONS AND RE-COMMENDATIONS ADOPTED BY THE IN-TERNATIONAL LABOUR CONFERENCE AT ITS 48TH SESSION AND RELATED PAPER.

II. ANNUAL REPORT (1964-65) OF THE CENTRAL COALMINES RESCUE STATIONS COMMITTEE, DHANBAD.

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI D. S. SANJI-

VAYYA): Sir, I beg to lay on the Table-fa) The Text of Conventions and Recommendations adopted by the International Labour Conference at its 48th Session held in Geneva in June-July, 1964, together with a statement indicating the action taken or proposed to be taken by Government of India thereon. [Placed in Library. See No. LT-4823/65].

(b) A copy of the Annual Report of the Central Coal Mines Rescue Stations Committee, Dhanbad, for the year 1964-65. [Placed in Library. See No. LT-4824/65].

#### ANNUAL REPORT (APRIL, 1965) OF THE REGISTRAR OF NEWSPAPERS FOR INDIA— PART I

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI): Sir, I beg to lay on the Table a copy of the Ninth Annual Report (April, 1965) of the Registrar of Newspapers for India— Part I. [Placed in Library. See No. LT-4842/65].

#### REFERENCE TO A REPORT PUB-LISHED IN THE "TIMES OF INDIA" RE CEASE-FIRE

श्री ग्रटल विहारी वाजपेयी (जलर प्रदेश): सभापति जी, मैं शायका श्रीर श्रापके जिरए सरकार का ध्यान श्राज के 'टाइम्स श्राफ इण्डिया' में छपी हुई एक रिपोर्ट की श्रीर दिलाना चाहता हूं। रिपोर्ट के श्रनुसार संयुक्त राष्ट्र के सेकेंटरां जनरल ने यह प्रस्ताव रखा है कि श्राज शाम को साढ़े 6 बजे भारत श्रीर पाकिस्तान युद्ध-विराम कर दें। क्या यह रिपोर्ट सही है; ग्रीर श्रगर सही है, तो संयुक्त राष्ट्र संघ के पूरे प्रस्ताव क्या है श्रीर उन